<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR 4092 OF 2016

Dated: 13th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s S.P.S. Steel Rolling Mills Ltd. & Ors..... Appellant(s)Vs.Vs.Himachal Pradesh Electricity Regulatory Commission & Anr..... Respondent(s)

Counsel for the Appellant(s) : Mr. Ajay Vaidya

<u>ORDER</u>

Learned counsel for the appellant seeks two weeks time to cure the defects.

List the matter on 16.10.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd